

L Radha & Ors. Vs M Huchappa & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 28, 2025

Hon'ble Judges: K. Natarajan, J

Bench: Single Bench

Advocate: Subash Reddy V, Shwetha Ravishankar

Final Decision: Dismissed

Judgement

K. Natarajan, J

1. Learned counsel for the appellants filed memo for withdrawing the appeal on the ground that matter between the parties is already settled.

2. Submission and memo is placed on record.

3. The appeal is dismissed as settled out of the Court.

Any pending IAs do not survive for consideration. Hence, they are also disposed of.